

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 382 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

For the Appellant(S) : Mr. Vijay Kumar Sharma, Advocate

03/07.09.2021

Mr. G.C. Jha, Advocate accepts notice on behalf of respondent no.3.

Let this name of Mr. G.C. Jha, Advocate be reflected in the cause-list as respondent no.3.

Counsel for the appellant is directed to serve two copies of the memo of this appeal along with copy of the award to Mr. G.C. Jha, Advocate.

Issue notice to respondent nos.1 and 2 for which requisites etc, under registered post with A/D as well as through ordinary process must be filed within two weeks.

(ANANDA SEN , J)